

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 103**  
**IB-360/ND/2021**  
**IA-5652/2022**

**IN THE MATTER OF:**

**Indian Renewable Energy Development Agency Ltd. ... Applicant/Petitioner**

**Versus**

**Taxus Infrastructure & Power Projects Pvt. Ltd. ... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 21.11.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant : None**

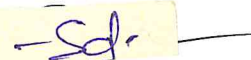
**ORDER**

**IA-5652/2022:** An application filed by the IRP. The Applicant has submitted that in its 1st meeting held on 09.11.2022, the CoC unanimously resolved to appoint IRP Mr. Darshan Singh Anand as RP.

None appears for the Applicant on repeated calls. In the interest of justice, list the matter on 05.12.2022. The IRP to remain present in person.



**(L.N. GUPTA)  
MEMBER (T)**



**(BACHU VENKAT BALARAM DAS)  
MEMBER (J)**